

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

2(ND)16

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MR. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.**

SECTION: 397/398 of the Companies Act, 2013.

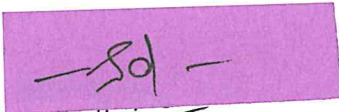
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| | Present for the Petitioner | : Mr. Aditya Bisht, Advocate | | |
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| | Present for the Respondent | : Mr. Harshit Agarwal, Ms. Sawni Purohit | | |
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ORDER

Due to paucity of time, the matter is adjourned to 17th January, 2020.



(L.N. GUPTA)
Member (T)



(CH.MOHD. SHARIEF TARIQ)
Member (J)